

Date of
Order

TA 1973/86

Order

23.4.92

Mr. J.K. Kaushik Counsel for applicant.
Mr. Manish Bhandari - Counsel for respondents

Learned Counsel for respondents
states that his T.A. is hopelessly time
barred. The learned Counsel for
applicant does not want to press his
T.A.

The T.A. is accordingly dismissed
as withdrawn.

^{C. Krishna}
Gopal Krishna
Member (Judl.)

K. Kaushal
(Kaushal Kumar)
Vice-Chairman

Copy sent to the Adhliat &
R-1 vide no 1047 & 1048
dated 7/5/82

A
7-5-82

R-1 has served

A